

IN THE HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD  
(Special Original Jurisdiction)

MONDAY, THE TWENTY EIGHTH DAY OF OCTOBER  
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HONOURABLE SRI JUSTICE J. SREENIVAS RAO

WRIT PETITION NO: 30198 OF 2024

**Between:**

Malothu Vishnu, S/o Malothu Nagu, Aged 21 years, Occ Student,  
R/o H.No. New Channaya Palem, Mattampally Mandalam, Channaya Palem,  
Suryapet District, Telangana -A08204

...PETITIONER

**AND**

1. The State of Telangana, Health, Medical & Family Welfare Department, Dr. BR Ambedkar Secretariat Buildings, Hyderabad, Rep. by its Principal Secretary.
2. Kaloji Narayana Rao University of Health Sciences, Warangal, Telangana State, Rep. by its Registrar.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to pass an appropriate writ, order or direction more particularly one in the nature of Writ of Mandamus i) to declare the action of the second respondent in placing the petitioner under Non-Local category with the remarks "NON-LOCAL NOT ELIGIBLE" vide Merit List dated 23.10.2024 issued vide Notification dated 05.10.2024 for admission into BAMS/BHMS/BNYS/BUMS Courses under the Competent Authority Quota for the Telangana State Undergraduate AYUSH Admissions, 2024-25 affiliated to the Kaloji Narayan Rao University of Health Sciences, Warangal as illegal, arbitrary, unjust apart from being violative of Article 14 of the Constitution of India and also in violation of the judgment of this Hon'ble Court in WP No.21910 of 2024 and Batch dated 05.09.2024; and ii) to consequently set aside the Merit List dated 23.10.2024 issued by the second respondent vide Notification dated 05.10.2024 directing the second respondent to allow the petitioner to participate in counseling process for admission into BAMS/BHMS/BNYS/BUMS Courses under the Competent Authority Quota for the Telangana State Undergraduate AYUSH Admissions, 2024-25 affiliated to the Kaloji Narayan Rao University of Health Sciences, Warangal.

**IA NO: 1 OF 2024**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the second respondent to treat the petitioner as a local candidate for the State of Telangana thereby allowing him to participate in the counseling process for admission into BAMS/BHMS/BNYS/BUMS Courses under the Competent Authority Quota for the Telangana State Undergraduate AYUSH Admissions, 2024-25 affiliated to the Kaloji Narayan Rao University of Health Sciences, Warangal.

**Counsel for the Petitioner: SRI E. AKHIL REPRESENTING FOR  
M/s. JURISLIT LAW LLP**

**Counsel for the Respondent No.1: GP FOR MEDICAL, HEALTH & FW**

**Counsel for the Respondent No.2: SRI A. PRABHAKAR RAO, SC FOR KNRUHS**

**The Court made the following: ORDER**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE**

**AND**

**THE HON'BLE SRI JUSTICE J.SREENIVAS RAO**

**WRIT PETITION No.30198 of 2024**

**ORDER:** *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. E. Akhil, learned counsel representing M/s. Jurislit Law LLP for the petitioner seeks leave of this Court to withdraw the writ petition with liberty to the petitioner to approach the Supreme Court in pending S.L.P(C).Nos.21536-21588 of 2024.

Accordingly, the writ petition is dismissed as withdrawn with liberty as aforesaid.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

**SD/-A.V.S. PRASAD  
ASSISTANT REGISTRAR**

**SECTION OFFICER**

**//TRUE COPY//**

To,

1. One CC to M/s. JURISLIT LAW LLP, Advocate [OPUC]
2. One CC to SRI A. PRABHAKAR RAO, SC FOR KNRUHS [OPUC]
3. Two CCs to GP FOR MEDICAL, HEALTH & FW, High Court for the State of Telangana. [OUT]
4. Two CD Copies

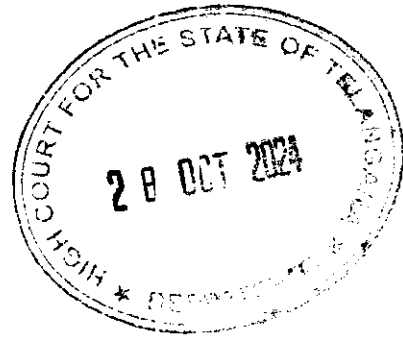
BN  
BS



**HIGH COURT**

**CC TODAY**

**DATED:28/10/2024**



**ORDER**

**WP.No.30198 of 2024**

**DISMISSING THE WRIT PETITION  
AS WITHDRAWN  
WITHOUT COSTS**

*2*  
*[Signature]*  
*28/10/2024*